

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 23.04-2019

No. 148 A: In exercise of the powers conferred under Sub- Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Munsifs (Civil Judge, Junior Division) named in column no.2 of the table given below, the powers of Judicial Magistrate of the 1st Class also for the district noted against their respective names in column no. 3 of the table.

Sl. No.	Name of the Officers with designation and present place of posting with judgship	Name of the District
1	2	3
1.	Sri Prakash Kumar Roy Munsif, Gaya (Gaya)	Gaya
2.	Sri Raj Kapoor Munsif, Bettiah (West Champaran)	West Champaran

By Order of the High Court

Sd/- B.B. Pathak

Registrar General

Memo. No. 37481-37494

Dated, Patna, the 23.04.2019

Copy forwarded to the Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna /District and Sessions Judges, Gaya/ West Champaran/ I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officers concerned.)

(-) For D.Js. only

By Order of the High Court


Registrar General